

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 4332

TO BE ANSWERED ON 28th March, 2017

Ceiling Price of Drugs

4332. SHRI G. HARI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that as many as 634 drugs of various strengths produced by various firms are suspected to be non-compliant with ceiling prices as notified by the National Pharmaceuticals Pricing Authority (NPPA);
- (b) if so, the details thereof;
- (c) whether the NPPA has issued a price ceiling compliant list after analyzing the market data of various medicines in December last year; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b): National Pharmaceutical Pricing Authority (NPPA), after analysis of market data and associated reports of December, 2016 submitted by All Indian Origin Chemists & Distributors Limited - Advanced Working, Action & Correction System (AIOCD-AWACS), has identified 634 cases where non-compliance of notified ceiling prices is suspected. The details are uploaded on NPPA's website (i.e. www.nppaindia.nic.in).

(c): No, Madam.

(d): In view of (c) above, does not arise.
